(d) if so, what are the details of such Medicines;

(e) whether it is also a fact that his Miniftry is reversing Drug Policy 1986 which jg pro-producer and anti consumer; and

(f) if so, by when the new policy; vould hS announced?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRA-KASH MALAVIYA): (a) and (b) The main demands made by the National Campaign Committee are:

(i) Adequate production and supply of life saving and essential drags.

(ii) Weeding out of irrational and hazardous drugs.

(iii) Stop production and supply of substandard and spurious drugs, and ensure quality of drugs

(iv) Reduction of drugs prices.

(v) Implementation of ihe Hathi Committee recommendations; and

(vi) Protection of Indian Patent Act, etc.

(c) and (d) No drug company is making such a high profit.

(e) and (f) The process of review of the 1986 Drug Policy is currently on.

Rehabilitaton Schemes of Public Sector Drug Companies

295. SHRI SUKOMAL SEN: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state:

(a) whether the rehabilitation schemes of Bengal Chemicals and Pharmaceuticals Ltd., Smith Stanistreet Pharmaceuticals Ltd. and Bengal Immunity Ltd. have been finalised and approved by Government;

(b) if *m*, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND COMMUNICATION (SHRI JAIPRAKASH): (a) to (c) The rehabilitation scheme for Smitj-, Stainstreet Pharmaceuticals Ltd. Calcatta is under preparation in consultation with Industrial Reconstruction Bank of India (TRBD, the Scheme for Bengal Chemicals and Pharmaceuticals Ltd., Calcutta has been recently received from IRB" and is under consideration of the Management of Ihe company, the scheme relating to Bengal Immunity Ltd. is under examination as it involved heavy financial support from the Central Government.

Facilities to check bloo. 1 for AIDS tests

296. SHRI B. K. HARIPRASAD. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

fa) whether facilities exist all over the country for any citizen to have blood samples tested with ease for AIDS and if so, the details thereof indicating the number of samples so far tested, Centre wise;

(b) what are the present estimated AIDS positive cases in the country; and

(c) whether Government consider the present facilities adequate to face the serious challenges of AIDS and if not, what are the details of action proposed to be taken in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE fPROF. ?HAKEE-LUR REHMAN): fa) Testing facilities are available in Zonal blood testing centres, surveillance centres and Referral Centres in 43 cities. Testing facilities are being expanded in a phased manner. The iota) number of blood samples screened upto 30-11-90 is 8, 52, 272 out of which 5163 are Elisa positive for HIV infection. Centre-wise list enclosed. Testing is also done in the surveillance centres for determining prevalence and trends in HIV infection in groups practising with risk behaviour. (See below)